

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.958/2019

IN THE MATTER OF:

V. D. Yadav&Ors

Applicant(s)

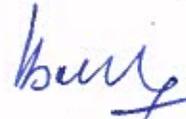
Versus

Govt. of NCT of Delhi.

Respondent(s)

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(Dr. BMS Reddy)
Senior Environmental Engineer
DPCC

Delhi

Dated 20-03.2020

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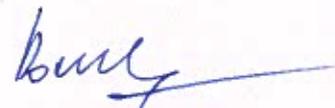
**ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT TO
ORDER DATED 17.02.2020**

1. That this Hon'ble Tribunal vide order dated 17.02.2020 was pleased to issue the following directions:

"..... a report has been filed on 11.02.2020 that remedial action has been taken. The report does not appear to be factually correct. On request, we give an opportunity to file a revised report before the next date..."
2. That, it is most respectfully submitted that the earlier report which was considered by this Hon'ble Tribunal in the order dated 17.02.2020 was based on the inspections carried out by joint teams of DPCC and SDMC which were mentioned in the complaint of Sh. V. D. Yadav. Subsequent to the recent order dated 17.02.2020, the remaining area of Satya Niketan has been inspected by the joint teams of South Delhi Municipal Corporation and Delhi Pollution Control Committee in the months of February & March, 2020.
3. That, the joint inspection teams have observed that the eating joints in the area are small and tiny in nature looking at the seating capacity and the space in which they are operating. These eating joints mainly cater to the needs of nearby college students & South Campus of Delhi University.

4. That, as per the earlier status report submitted to this Hon'ble tribunal, 27 eating joints were inspected in the month of January 2020. 76 remaining eating joints were inspected by the joint inspection teams in the months of February & March, 2020. List of the said 76 eating joints alongwith the amount of Environmental Compensation imposed is enclosed herewith as **Annexure-1**. Out of 76 units inspected, 23 eating joints have been issued directions for closure u/s 33(A) of Water (Prevention and Control of Pollution) Act, 1974 and u/s 31(A) of Air (Prevention and Control of Pollution) Act, 1981 including disconnection of electricity / water supply of these eating joints vide letters dated 17.03.2020 as these eating joints were operating without valid consent to operate and also found non-compliant w.r.t. environmental norms during inspection.
5. That, 22 eating joints are very small/tiny in nature with a seating capacity of less than 10 and some of them are only takeaway joints. These tiny units have been advised to obtain consent before resuming their operations.
6. That, apart from the above, Show Cause Notices were issued to 45 eating joints to show cause as to why Environmental Compensation should not be imposed for operating without consent and causing pollution.
7. Further, 16 eating joints are operating with consent and 15 eating joints were found sealed/closed/under renovation. These 15 eating joints will be inspected after two months to ascertain their operational status.

The status report may kindly be taken on record.



Dr. BMS Reddy
Senior Environmental Engineer

Delhi

Dated: 20 March 2020

List of 76 eating joints and quantum of EC imposed on defaulter eating joints

Sl. No	Name	Address	Environmental Compensation levied in Rs.
1	Off Campus Bistro	284, Third Floor	200000
2	Mom Hand Momos	107, Ground Floor	200000
3	Bake Day	95, Ground Floor	200000
4	Kaku Da Dhaba	Shop No. 6	200000
5	Momo Addiction	58, Lower Ground	200000
6	Amigos Hub	96, First Floor	200000
7	The Bistro Lighthouse	Shop No. 63	100000
8	Skyline Café & Lounge	296, First Floor	100000
9	Hong Kong Express	286, Ground Floor	100000
10	Café 101 The Fusion Café	101, Ground Floor	100000
11	Café daddy's Call	290, Ground Floor	100000
12	NCR Café	16, Third Floor	100000
13	Café Every House (Prop Abhay Dixit)	Shop No. 71	100000
14	Vishnu Dhaba	Shop No.1	100000
15	Stuti Restaurant	Shop No.6	100000
16	Maestro Café	Shop No. 56	100000
17	Hashtag Foods	H. No. 96, Ground Floor	100000
18	Kaku DA Dhaba	Shop No.6	100000
19	Chole Bature Paranthe	Near Bus Stand Satya Niketan	100000
20	Subway	284, Ground Floor	100000
21	Jungle Tap Café & Lounge	95, Second Floor	100000
22	Grill Brothers	106, ground Floor	100000
23	Café Emojis	Shop No. 95, First Floor	100000
24	Back Benchers	294, Second Floor	100000
25	The Shake Project	House No. 254, Shop No. 6	50000
26	Goli	213, Shop No. 2	50000
27	Om Balaji Dhaba	Mini Shop No 15	50000
28	Naveen's Prantha Shop	Shop no - 215	50000
29	The Biryani Co.	11/18 Mochi Gaon	50000
30	Tee Spot	Outlet 39, Satyaniketan, Delhi-110021	50000
31	Bake Day (Sam foods and Restaurant)	Shop no - 214	50000
32	Petu Pankaj (Take Away)	101, Ground Floor	50000
33	Kyandi (Take Away)	101, Ground Floor	50000

List of 76 eating joints and quantum of EC imposed on defaulter eating joints

Sl. No	Name	Address	Environmental Compensation levied in Rs.
34	Jai Guru Ji South Indian Food	Shop No. 12, Ground Floor	50000
35	Punjabi Junction	House No - 215	50000
36	Pan Kitchen	196, Ground Floor	50000
37	High on Burger	House no - 213	50000
38	Muradabadi Dhaba	Shop No.5, G.F.	50000
39	Soul of Flavours (SOF)	Shop No (1 and 2), 196	50000
40	Bikaner Sweets	Shop No.-4, satyaniketan, Delhi-110021	50000
41	The Hunger Snack	1/33G	50000
42	Alpha Kathi Roll	Shop No. 8	50000
43	Tandoori Stop	Shop No.9	50000
44	Tag café	House No - 215-216	50000
45	Nirulas (Take Away)	101, Ground Floor	50000
46	Desi Fukrey	286,First Floor	-
47	Headquater	295, Ground Floor	-
48	Madira Restraunt	289, Second & Third Floor	-
49	SOUTH DELHI CAFÉ	HNO-297,1st Floor	-
50	Stanza Living (P.G.)	House no - 229	-
51	Stanza Living (P.G.)	House no - 189	-
52	Dewan's Food's & Beverages	Shop No. 12, Square Market, Satyaniketan, Delhi-110021	-
53	Michaels Ice-Cream Burger	282,Shop No-2, Ground Floor	-
54	The Waffles	282,Ground Floor	-
55	Kabila Bistro	285, Third Floor	-
56	Grillania (Amrit Hospitality)	37, Shop No-1	-
57	Boomerang Café	292, First Floor	-
58	Trance	286,Basement	-
59	Superstar	288,First Floor	-
60	NHC	295,First Floor	-
61	KEVS Café	296, Ground Floor	-
62	The Walled City (Previous Unit) Café Believer (Present Unit)	288, Second Floor	-
63	Food Stop (A unit of NIA Foods)	Shop No. 99	-
64	Echoes	17,First & Second Floor	-
65	Crave café	18,Ground Floor	-
66	The Big Horn	Building No. 13, G.F.	-

List of 76 eating joints and quantum of EC imposed on defaulter eating joints

Sl. No	Name	Address	Environmental Compensation levied in Rs.
67	Pipeline Café Unit of Le Amare Hospitality Pvt.	37, Second Floor	-
68	Chowringhee	Shop No. 93	-
69	Rustic Café	37, Third Floor	-
70	Shake Eat Up	297, Ground Floor	-
71	The BIG House Café (a unit of S.S. Hospitality)	33, First Floor	-
72	Cafeteria & Co (A unit of Jumba Restraunts Pvt Ltd)	293, Ground, First & Second Floor	-
73	QD'S	294, Ground & First Floor	-
74	QRO (a unit of Dark House Kale)	House No. 2, First Floor	-
75	Turnup Restraunt & Caqfe	296, Second Floor	-
76	Chowringhee	House No. 71	-